

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00052/2018

IN

ORIGINAL APPLICATION Nos.170/01025/2016
&
CONTEMPT PETITION NO.170/00053/2018
IN

ORIGINAL APPLICATION Nos.170/01026/2016
&
CONTEMPT PETITION NO.170/00054/2018
IN

ORIGINAL APPLICATION Nos.170/01027/2016

DATED THIS THE 4TH DAY OF FEBRUARY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

CP.52/2018

1.Javed Pasha,
S/o M.D. Ghous,
Aged about 40 years,
R/at No.593,
9th Cross, Divanarapalya,
Yeshwanthpur,
Bengaluru-560 054.

2.Srinivasa,
S/o Narayanappa,
Aged about 46 years,
R/at No.127, Mulluru,
Bengaluru South,
Bengaluru-560035.

3.M.C.Ganesha,
S/o Chinnappa Reddy,
Aged about 38 years,
R/at No.116, Mulluru,

Bengaluru South,
Bengaluru-560035.

...Petitioners

(Petitioners No. 1 to 3 are working as Contingent workers At Central Excise, Bengaluru-1 Commissionerate, Bengaluru.)

CP.53/2018

1.Revanna H.C,
S/o Chikkagangaiah,
Aged about 45 years,
R/at Door No.118,
Sri Ramanjaneya Temple Road,
Opp: Siddalingeshwara School,
Nelamangala-562 123.

2.Rosy Prabhakar,
W/o Prabhakar,
Aged about 45 years,
R/at No.37, Sirsi Road,
6 th Cross, Chamarajpet,
Bengaluru-560018.

...Petitioners

(Petitioners No. 1 & 2 are working as Contingent workers At Central Excise, Bengaluru-1 Commissionerate, Bengaluru.)

CP.54/2018

R. Prabhu,
S/o M. Ramu,
Aged about 36 years,
R/at No.15, 2nd Cross,
Flower Garden,
Mysuru Road,
Bengaluru-560018.

...Petitioner

(By Advocate Shri K. L. Sujaya)

vs.

1.Sri.Narayanaswamy,
The Commissioner of
Central Excise,
Bengaluru-1 Commissionerate,
C.B. Building, Queen's Road,
Bengaluru-560 001.

2.Sri AK.Jyotishi,
The Chief Commissioner of
Central Excise,
Karnataka Circle,
C.R. Building,
Queen's Road,
Bengaluru-560 001.

3.Sri.Uday Singh Kumawat,
The Joint Secretary (Admn.),
Government of India,
Ministry of Finance,
Department of Revenue,
Central Board of Excise &
Customs, North Block,
New Delhi-110 001.

4.Sri Vanaja N.Sarna
The Chairman,
Central Board of Excise &
Customs, North Block,
New Delhi-110 001.

5.Ms.Mandeep Kaur,
The Director,
Department of Personnel &
Customs, North Block,
New Delhi-110 001.

6.Sri AN.Jha,
Union of India,
Represented by its Secretary,
Government of India,
Ministry of Finance,
North Block, New Delhi-110 001.Respondents.

(Sl.No.1-6 respondents in CP.52/18 and CP.53/18)
(Sl.No.1-4 & 6 respondents in CP.54/18)

(By Shri Vishnu Bhat .. Sr.Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. In all these connected matters, in 2 cases the SLP had been dismissed for non-prosecution. Apparently, the respondents submit that they have filed a review in the Hon'ble Apex Court. In one matter there is a Dy.No.39458/2018 and the Hon'ble Apex Court had taken up the matter for hearing on 25.1.2019 and notice was ordered and the case is now posted for hearing on 15.3.2019. Therefore, all these Contempt Petitions are dismissed, but with liberty.
2. But, then we also note that in CP.52/2018, the respondents have taken a stand that they will implement the order. That they may do so. However, with liberty, Contempt Petitions are dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk